## F.No. 01(03)/Roster/CESTAT/2025-part-II Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.09.2025

## ORDER NO. 180 of 2025

Hon'ble President is pleased to partially modify the roster order no. 164 of 2025 for CESTAT, Ahmedabad from 29.09.2025 to 01.10.2025 as follows:-

| <b>PERIOD</b> from | 305-2025 to 01.10.2025 as follows:-       |                                 |
|--------------------|---|---------------------------------|
|                    | CORAM                                     | WORKS<br>ASSIGNED               |
| 29.09.2025<br>to   | Ms. Binu Tamta, Hon'ble Member (Judicial) | Single Member<br>Bench matters. |
| 01.10.2025         |   |                                 |
| Note:              |   |                                 |

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, Association, Ahmedabad/0/o Board/Website/Guard File/Office Copy. Commissioner, Ahmedabad/Notice